

C. A. T. Bench, JAIPUR

Date of Order

M-P-No- 629/93

Orders in O.A. No-671/93.

16/12/93

Mr. R.N. Mathur - Counsel for applicant.
 Mr. R.N. Mishra - } Counsel for respondents.
 Mr. Virendra Mishra - }

Admit - These notices to the respondents returnable on 27/1/94.
 Mr. Mathur supplied the copy of the O.A. 15 days back to Mr. Virendra Mishra counsel for Mr. Kamesingh Patil. Mr. Patil may be impleaded as party as prayed in M.P. 629/93. M.P. stands dismissed accordingly. Now, O.A. may be listed for dissection on 27/1/94.

B. B. Mathur
 (B.B. Mathur)
 Adm. member

D. L. Mathur
 (D.L. Mathur)
 V.C.

Copy sent to the Adm. Cab
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